



Petition No. 34/TL/2024

Dated: 27.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79 (1) (e) of the Electricity Act, 2003 (the Act) has been made by Neemrana II Kotputli Transmission Limited, DLF Cyber Park, Tower-B, 9th Floor, Udyog Vihar, Phase-III, Sector 20, Gurugram-1220008, Haryana for the establishment of the "Transmission System for Evacuation of Power from Rajasthan REZ Ph-IV (Part 1) (Bikaner Complex): PART B" ("the Project") on a Build, Own, Operate and Transfer (BOOT) basis, and to provide transmission services as per the terms of the Transmission Service Agreement ("the TSA") dated 27.12.2023. The details of the Project are as follows:

Transmission System for Evacuation of Power from Rajasthan REZ Ph-IV (Part 1) (Bikaner Complex): PART B

S. No.	Name of Transmission Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of 765/400 kV, 4x1500 MVA (along with one spare unit of 500 MVA) Neemrana-II S/s along with 2x330 MVA (765 kV) Bus Reactor (along with one spare unit of 110 MVA) & 2x125 MVA (420kV) Bus Reactor at a suitable location near Neemrana</p> <ul style="list-style-type: none"> • 765/400 kV 1500 MVA ICTs – 4 nos. (13x500 MVA including one spare unit) • 330 MVA Bus Reactor-2 nos. (7x110 MVA, including one spare unit) • 765 kV reactor bays- 2 nos. • 125 MVA, 420kV bus reactor - 2 nos. • 420 kV reactor bays - 2 nos. • 765 kV ICT bays – 4 nos. • 400 kV ICT bays – 4 nos. • 400 kV line bays - 6 nos. (4 nos. for LILO of Gurgaon -Sohna Road D/c line & 2 nos. for Kotputli D/c line) <p>Future provisions: Space for</p> <ul style="list-style-type: none"> • 765/400kV ICT along with bays- 2 nos. • 765 kV line bays along with switchable line reactors – 12 nos. • 765 kV Bus Reactor along with bay: 1 no. • 400 kV line bays along with switchable line reactor – 6 no. • 400 kV Bus Reactor along with bay: 1 no. • 400kV Sectionalization bays: 2 sets 	24 Months
2.	Neemrana-II -Kotputli 400 kV D/c line (Quad)	
3.	2 no. of 400 kV line bays at Kotputli • 400 kV line bays at Kotputli - 2 nos.	
4.	LILO of both ckts of 400 kV Gurgaon (PG) - Sohna Road (GPTL) D/c line (Quad) at Neemrana-II S/s	

Note:

- (i) Provision of suitable sectionalization shall be kept at Neemrana-II S/s at 400kV level to limit short circuit level.
 - (ii) POWERGRID to provide space for 2 nos. of 400 kV line bays at Kotputli S/s."
2. The Central Transmission Utility of India Limited vide its letter dated 23.1.2024 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
 3. Based on the material available on record, the Commission vide order dated 27.3.2024 in Petition No. 34/TL/2024, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
 4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Neemrana II Kotputli Transmission Limited before the Commission can be accessed at the website www.pfcclindia.com or inspected by any person in the Commission's office by following the laid down procedure.
 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 17.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 6. The application shall be taken up for the further hearing by the Commission on 19.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary